NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/64/2016

NAME OF THE PETITIONER(S)

: S. Jayaprakash

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) T. v.P. Saivile fanders Landers Course No

M.v.P. Saivil

2) V.N. A MUDHAN

council for 3th for sudents

ORDER

Counsel for petitioner called but absent. Shri T V P Sai Vihari, counsel for R2 present. Shri V N Amudhan, counsel for R3 present. Counsel for petitioner stated that the matter is likely be settled between the parties and sought time to report the outcome of the same. Time extended at request. Put up on **28.02.2017**

at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)